

## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>IA 1892/2019 in DFR No. 2343/2019</b> (IA 1892/2019 - For condonation of delay in filing the Appeal)	Chhattisgarh State Power Distribution Company Limited VS Suryakant Gupta, Proprietor Rajaram Maize Products & Anr.	<b>2343/2019</b> Dated 18/10/2019	06/12/2019		09/12/2019 <b>Court - 2</b>
2	<b>APL No. 423/2019 &amp; IA 2154/2019</b> (IA 2154/2019 - For Urgent Listing)	GMR Kamalanga Energy Limited & Anr. VS Central Electricity Regulatory Commission & Ors.	<b>2382/2019</b> Dated 14/11/2019	06/12/2019		09/12/2019 <b>Court - 1</b>
3	<b>IA 1809/2019 &amp; IA 1811/2019 &amp; IA 2108/2019 in DFR No. 2314/2019</b> (IA 1809/2019 - For condonation of delay in filing the Appeal & IA 1811/2019 - For leave to file Appeal & IA 2108/2019 - For condonation of delay in refiling the Appeal)	Rimjhim Ispat Limited VS Uttar Pradesh Electricity Regulatory Commission & Ors.	<b>2314/2019</b> Dated 01/10/2019	28/11/2019		09/12/2019 <b>Court - 2</b>
4	<b>APL No. 424/2019</b>	Mahindra CIE Automative Ltd. VS Maharashtra Electricity Regulatory Commission & Anr.	<b>2352/2019</b> Dated 22/10/2019	06/12/2019		09/12/2019 <b>Court - 2</b>
5	<b>IA 2046/2019 in DFR No. 2381/2019</b> (IA 2046/2019 - For condonation of delay in filing the Appeal)	Star Wire (India) Ltd. VS Haryana Vidyut Prasaran Nigam Limited & Ors.	<b>2381/2019</b> Dated 13/11/2019	06/12/2019		09/12/2019 <b>Court - 2</b>
6	<b>APL No. 412/2019 &amp; IA 1908/2019</b> (IA 1908/2019 - For interim relief)	Haryana Power Purchase Centre VS Sasan Power Limited & Ors.	<b>2347/2019</b> Dated 21/10/2019	05/12/2019		09/12/2019 <b>Court - 2</b>